

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD
O.A. NO. 1400 of 1993. 92

Between

N. Ramakrishna

...
And

Dated: 11.11.93.

Applicant

1. The Director, Central Research Institute, for Dryland Agriculture, Santoshnagar, Saidabad post, Hyderabad.
2. Senior Administrative Officer, Central Research Institute for Dryland Agriculture, Santoshnagar, Saidabad post, Hyd.
3. Shri. A. Nageswara Rao, Junior Clerk, Gunegal Research Farm, Gunegal, R.R. District.

...
Respondents

Counsel for the Applicant : Sri. V. Venkateswara Rao

Counsel for the Respondents : Sri. Suryanarayana Sastry for
Sri. E. Madan Mohan Rao, SC for
CSIR

CORAM:

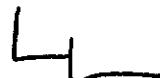
Hon'ble Mr. T. Chandrasekhar Reddy, Judicial Member

The Tribunal made the following order:-

Heard both the sides. Shri Suryanarayana Sastry for Shri. E. Madan Mohan Rao takes notice of this O.A. on behalf of respondents 1 and 2. List this OA for admission before Division Bench on 12.11.1993.

2. After hearing both sides as an interim measure we direct Respondents 1 and 2 to maintain status-quo with regard to the applicant who is transferred from Hayathnagar Research Farm (HRF) to Gunegal Research Farm, R.R. District, Until tomorrow.

3. 'Dasti' with regard to notice to Respondent No. 3 is permitted.


Deputy Registrar (Judl.)

11/11/93

Copy to:-

1. The Director, Central Research Institute for Dryland Agriculture, Santoshnagar, Saidabad post, Hyderabad-659.
2. Senior Administrative Officer, Central Research Institute for Dryland Agriculture, Santoshnagar, Saidabad post, Hyd-659.
3. Shri. A. Nageswara Rao, Junior Clerk, Gunegal Research Farm, Gunegal, R.R. District.
4. One copy to Sri. V. Venkateswara Rao, advocate, CAT, Hyd.
5. One copy to Sri. E. Madan Mohan Rao, SC for CSIR, CAT, Hyd.
6. One spare copy.

Rsm/-


11/11/93

O.A.1400/93

TYPED BY

COMPARED BY

D.S.
CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 11/11/1993

ORDER/JUDGMENT:

M.A./R.A./C.A.NO.

O.A.No. 1400/93.

T.A.No.

(W.P.)

Admitted and Interim directions
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

note:
despatched
sent it to
posting

pvm

